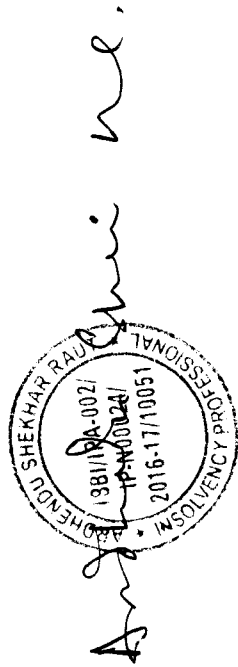


Annexure - 5
 Name of the corporate debtor: **WAY AUTO MOTIVES PRIVATE LIMITED**; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 28/06/2022
 List of operational creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					Amount of contingent claim
NIL														



 Anand Shekhar Rau

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 IP-1002/

 2016-17/10051

 ANAND SHEKHAR RAU

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